

Ban of Private Security Agencies

793. SHRI CHINTAMANI JENA :
SHRI AMARSINH
RATHAWA :

Will the Minister of HOME AFFAIRS be pleased to state ;

(a) whether Government propose to ban private security agencies ;

(b) if so, the reasons thereof ;

(c) how many security guards are likely to be affected by the proposed ban ; and

(d) steps proposed to be taken to rehabilitate such security guards ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI GHULAM NABI AZAD) : (a) No, Sir.

(b) to (d). Do not arise.

Super Computers from U.S.A.

794. DR. B.L. SHAILESH : Will the PRIME MINISTER be pleased to state :

(a) whether India is discussing with the USA about sale of two super computers ;

(b) if so, the cost of each of these 2 super computers and the conditions attached to their sale by the USA ; and

(c) the stage at which the matter stands at present ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) and (c). Government of

India is evaluating the Super Computers being marketed by USA and Japan. A final decision regarding configuration, cost and other details is yet to be taken in this regard.

(b) Does not arise.

Institutions Receiving Foreign Contributions

795. SHRI ANIL BASU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Baptist Church, Agartala, Tripura, Raipur Churches Development and Relief Committee, Chattisgarh (Madhya Pradesh) and Vikas Maitri, Ranchi District (Bihar) have received any fund from abroad under the Foreign Contribution (Regulation) Act, during the last three years ;

(b) if so, details thereof, institution-wise ; and

(c) the countries from which the funds have originated and the particulars of the institutions which have contributed the same ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Raipur Churches Development and Relief Committee, Chattisgarh (Madhya Pradesh) and Vikas Maitri, Ranchi District (Bihar) have reported the receipt of funds under the Foreign Contribution (Regulation) Act during the last three years. No receipt of foreign contribution has been reported by the Baptist Church, Agartala, Tripura.

(b) and (c). Information is indicated in the statement given below.